

Loss of Revenue Due to Delay in Filing Appeals

8357. SHRI RAM SAGAR (Saidpur): Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the appeals relating to outstanding taxes are not filed in Supreme Court within the prescribed time limit by the concerned officers;

(b) whether the delay in filing the appeals causes tremendous loss of revenue to the country;

(c) if so, the steps taken or proposed to be taken by Government in this regard; and

(d) the amount involved in court stay orders which has been lost on being time-barred?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). It has come to Government's notice that a few cases have been dismissed by the Supreme Court as barred by limitation. Since many of these cases are filed in the Supreme Court on questions of Law, it is not possible to work out the precise revenue implications of all these cases

The reasons for delay in the filling of these cases in the Supreme Court have been analysed and the procedure for filling thereof has been streamlined.

Amount Spent by Government on Doordarshan

8358. SHRI SANAT KUMAR MANDAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total amount spent by Government on Doordarshan's Hi-Tech., Central Production Centre since its inception;

(b) the particulars of teleplays, ballets and quality programmes including musical and dance programmes produced by it so far, how was their telecast received by the viewers by the large not only in the capital but in other metropolitan cities also;

(c) whether any appraisal of the working of this Central Production Centre has been made since its existence, if so its outcome; and

(d) the steps being taken to improve its quality of production and training of technicians?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). The project relating to the establishment of a Central Production Centre (CPC) of Doordarshan at Delhi equipped with modern and highly sophisticated programme production techniques was approved by the Government at a total capital cost of Rs. 4936.22 lakhs out of which an expenditure of Rs. 4455.25 lakhs had been incurred on the project till March, 1990. The break-up of the expenditure on (a) Production of programmes and (b) on maintenance and operation of Central Production Centre including staff salaries is given below:

(a) Total amount spent on Production of Programmes:

| Year | Amount |
|---------|-----------------|
| 1 | 2 |
| 1988-89 | Rs. 20,71,000/- |
| 1989-90 | Rs. 45,48,539/- |

(b) Total amount spent on Maintenance and Operation of C.P.C. including Salaries: